

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 19-08-19 TO 23-08-2019**

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER	DATE ON WHICH ORDER DISPATCHED
			RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS	

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER	DATE ON WHICH ORDER DISPATCHED
1	C/50636-50638/2019	51045-51047/2019	14/8/2019	21/8/2019
2	C/51012-51014,51051/2019	51063-51066/2019	14/8/2019	21/8/2019
3	C/50259/2019	51067/2019	14/8/2019	21/8/2019
4	C/53530/2018	51068/2019	14/8/2019	21/8/2019
5	C/53537/2018	51069/2019	14/8/2019	21/8/2019
6	C/53538/2018	51070/2019	14/8/2019	21/8/2019
7	ST/51270/2015	51076/2019	16/8/2019	21/8/2019
8	ST/54005/2018	51085/2019	19/8/2019	21/8/2019
9	ST/52138/2016	51094/2019	19/8/2019	21/8/2019
10	ST/54356/2015	51097/2019	21/8/2019	22/8/2019
11	ST/52845/2015	51098/2019	21/8/2019	22/8/2019
<b>MISC ORDERS</b>				
1	ST/51037/2019	50561/2019	14/8/2019	21/8/2019
2	ST/52556-52557/2014	50564-50565/2019	14/8/2019	19/8/2019
3	C/51350/2019	50566/2019	16/8/2019	21/8/2019
4	ST/50787/2014	50567-50568/2019	19/8/2019	21/8/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Deputy REGISTRAR  
 21/8/19

*Beer Singh*